NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/198/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s Indo British Garments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Mohit Chaurasia, Advocate

Ms. Aditi Gupta, PCS

For the Respondent (s) : Mr. Manish Raj, CP for ROC Delhi

ORDER

Mr. Manish Raj is present and accepts notice on behalf of the ROC. Reply, if any, be filed before the next date of hearing.

To come up on 22nd December, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

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